

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 21 JUL 1988

APPLICATION NO. 955 /88(F)

W.P. NO. /

Applicant(s)

Respondent(s)

Shri S.S. Pavate
To

V/s The Secretary, M/o Home Affairs, New Delhi & 3 Ors

1. Shri S.S. Pavate
C/o Shri B.G. Sridharan
Advocate
'Ram Dhooth'
No. 24, Yamuna Bai Road
Kumara Cot Lay-out
High Grounds
Bangalore - 560 001
2. Smt Yamuna Sridharan
Advocate
'Ram Dhooth'
No. 24, Yamuna Bai Road
Kumara Cot Lay-out
High Grounds
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/ ~~INTERIM~~ ORDER
passed by this Tribunal in the above said application(s) on 18-7-88.

Encl : As above

d/c
DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No. **955** of 1988(F)

Applicant

S.S. Pavate

Respondent

V/s

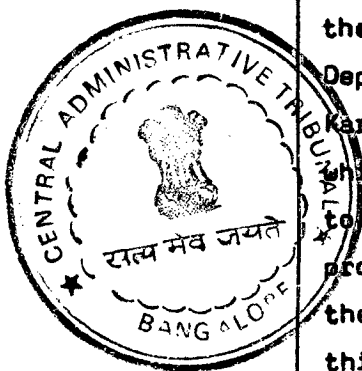
The Secretary, M/o Home Affairs & 3 Ors

Advocate for Applicant

B.G. Sridharan

Advocate for Respondent

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Date	Office Notes	Orders of Tribunal
18.7.1988		<p><u>KSPVC/LHARM</u></p> <p><u>ORDER</u></p> <p>Smt. Yamuna Sridharan, learned counsel for the applicant, in our opinion, very rightly prays for permission to withdraw this application with liberty reserved to challenge the seniority list in the cadre of Deputy Supdt. of Police before the Karnataka Administrative Tribunal, which alone has exclusive jurisdiction to deal with the same. We consider it proper to grant this request. We, therefore, grant this request and reject this application as withdrawn by the applicant.</p> <p>Sd/- (K.S.PUTTASWAMY) Vice-Chairman 18.7.1988</p> <p>Sd/- (L.H.A.REGD) Member(A) 18.7.1988</p> <p><i>[Signature]</i> DEPUTY REGISTRAR (JDL) CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>